

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-250/ND/2017

IN THE MATTER OF:

Legal Vistes Consultancy (P) Ltd.

.. PETITIONER

SECTION :

Under Section 252 (1)

Order delivered on 02.11.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

For the Respondents : -

ORDER

Learned Counsel for the petitioner is present. It is represented by the Ld. Counsel for the petitioner that pleadings are complete. However, none appears for the Respondent/ROC.

A final opportunity is given for the appearance of the respondent/ROC for which, two weeks time is granted and for final arguments.

Post the matter on 16.11.2017.



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
02.11.2017